



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ३, अंक ४८]

गुरुवार, डिसेंबर २२, २०११/पौष १, शके १९३३

[पृष्ठे ३४, किंमत : रुपये १४.००

असाधारण क्रमांक ११९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2011 (Mah. Act No. XXXIV of 2011), is hereby published under the authority of the Governor.

By order and in the name of the
Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXIV OF 2011.

(First published, after having received the assent of the
Governor in the "Maharashtra Government Gazette",
on the 22nd December, 2011)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March, 2012.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March, 2012; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Short title.
Appropriation Act, 2011.

Withdrawal
of Rs.
63,28,77,69,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2011-
2012.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of six thousand three hundred twenty eight crores, seventy seven lakhs and sixty nine thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2012, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2012.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	...	1,000	1,000
A-2	Elections	2015, Elections	36,00,00,000	...	36,00,00,000
A-3	Public Service Commission.	2051, Public Service Commission. 2052, Secretariat-General Services. 2059, Public Works.	...	2,83,00,000	2,83,00,000
A-4	Secretariat and Miscellaneous General Services	2070, Other Administrative Services. 2075, Miscellaneous General Services 2216, Housing.	8,36,00,000	...	8,36,00,000
A-5	Social Services	2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	16,89,00,000	...	16,89,00,000
A-6	Information and Publicity.	2220, Information and Publicity.	20,00,000	...	20,00,000
		Total-General Administration Department.	61,45,00,000	2,83,01,000	64,28,01,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)			
		Home Department.		Rs.	Rs.	Rs.
		2014, Administration of Justice				
B-1	Police Administration	2055, Police		40,69,32,000	...	40,69,32,000
		2070, Other Administrative Services.				
B-2	State Excise.	2039, State Excise.		12,00,00,000	...	12,00,00,000
		2041, Taxes on Vehicles.				
B-3	Transport Administration	3055, Road Transport.		5,00,00,000	...	5,00,00,000
		3056, Inland Water Transport.				
B-5	Jails.	2056, Jails.		5,00,00,000	...	5,00,00,000
		3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation.		31,25,00,000	...	31,25,00,000
B-7	Economic Services	3051, Ports and Light Houses.				
B-8	Flood Control Projects and Drainage	2711, Flood Control Projects and Drainage		1,000	...	1,000
		Total-Home Department.		93,94,33,000	...	93,94,33,000
		Revenue and Forests Department.				
		2029, Land Revenue				
C-1	Revenue and District Administration	2045, Other Taxes and Duties on Commodities and Services.		4,29,06,000	2,25,000	4,31,31,000
		2053, District Administration.				
		2070, Other Administrative Services.				
		2052, Secretariat-General Services.				
C-4	Secretariat and Other General Services	2059, Public Works.		1,00,00,000	...	1,00,00,000
		2075, Miscellaneous General Services.				

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महाराष्ट्र शासन राजपत्र असाधारण भाग अठ, दिसेंबर २२, २०११/पौष १, शके १९३३

	2217, Urban Development.			
C-5 Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2,66,75,000	86,19,000	3,52,94,000
	2235, Social Security and Welfare.			
	2250, Other Social Services.			
C-6 Relief on account of Natural Calamities	2245, Relief on Account of Natural Calamities.	2,08,42,00,000	...	2,08,42,00,000
C-7 Forest	2406, Forestry and Wild Life.	6,41,86,000	...	6,41,86,000
	2415, Agricultural Research and Education.			
Total-Revenue and Forests Department.		2,22,79,67,000	88,44,000	2,23,68,11,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

	2401, Crop Husbandry.			
D-3 Agriculture Services	2402, Soil and Water Conservation.	3,12,67,00,000	...	3,12,67,00,000
	2415, Agricultural Research and Education.			
D-4 Animal Husbandry.	2403, Animal Husbandry.	5,00,03,000	...	5,00,03,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		3,17,67,03,000	...	3,17,67,03,000

School Education and Sports Department.

E-2 General Education.	2202, General Education.	1,15,79,85,000	...	1,15,79,85,000
	2204, Sports and Youth Services.			
	2205, Art and Culture.			
E-3 Secretariat and Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	1,50,00,000	...	1,50,00,000
	2235, Social Security and Welfare.			
	2251, Secretariat-Social Services.			
Total-School Education and Sports Department.		1,17,29,85,000	...	1,17,29,85,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Urban Development Department.		
	2053, District Administration.		
F-2	Urban Development and Other Advance Services	2070, Other Administrative Services. 2217, Urban Development. 3054, Roads and Bridges.	1,15,01,01,000
		2230, Labour and Employment.	
F-3	Secretariat and Other Social Services	2235, Social Security and Welfare. 2251, Secretariat-Social Services. 3475, Other General Economic Services	1,07,50,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	61,71,52,000
	Total-Urban Development Department.		1,77,80,03,000
	Finance Department.		
	2020, Collection of Taxes on Income and Expenditure.		
G-1	Sales Tax Administration	2040, Sales Tax. 3475, Other General Economic Services	11,00,00,000
		2047, Other Fiscal Services.	
G-2	Other Fiscal and Miscellaneous Services	2070, Other Administrative Services. 2075, Miscellaneous General Services. 2216, Housing.	25,00,000
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	6,90,00,000
	Total-Finance Department.		18,15,00,000

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Public Works Department.

H-3	Housing.	2216, Housing.	1,00,00,00,000	...	1,00,00,00,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	80,48,00,000	...	80,48,00,000
		2059, Public Works.			
		2202, General Education.			
		2203, Technical Education.			
H-6	Public Works and Administrative and Functional Buildings.	2205, Art and Culture.			
		2210, Medical and Public Health.	1,02,00,00,000	30,00,000	1,02,30,00,000
		2217, Urban Development.			
		2230, Labour and Employment.			
		2403, Animal Husbandry.			
		2405, Fisheries.			
Total-Public Works Department.			2,82,48,00,000	30,00,000	2,82,78,00,000

Water Resources Department.

		2402, Soil and Water Conservation.			
		2701, Major and Medium Irrigation.			
		2702, Minor Irrigation.			
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development.	1,28,49,64,000	...	1,28,49,64,000
		2711, Flood Control and Drainage.			
		2801, Power			
		3402, Space Researach.			
Total-Water Resources Department.			1,28,49,64,000	...	1,28,49,64,000

Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	3,31,88,000	55,00,000	3,86,88,000
Total-Law and Judiciary Department.			3,31,88,000	55,00,000	3,86,88,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
		Rs.	Rs.
Industries, Energy and Labour Department.			
K-3	Stationery and Printing	2057, Supplies and Disposals. 2058, Stationery and Printing.	5,00,00,000
K-4	Labour and Employment.	2230, Labour and Employment.	23,12,000
K-6	Energy	2801, Power 2810, Non-Conventional Sources of Energy.	13,33,85,00,000
K-7	Industries	2851, Village and Small Industries. 2852, Industries. 2853, Non-Ferrous Mining and Metallurgical Industries.	10,67,93,12,000
Total-Industries,Energy and Labour Department.			24,07,01,24,000
Rural Development and Water Conservation Department.			
L-2	District Administration.	2053, District Administration. 2235, Social Security and Welfare. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	25,69,00,000
L-3	Rural Development Programmes.	2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy.	1,27,87,89,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	12,07,06,000
Total-Rural Development and Water Conservation Department.			1,65,63,95,000
Food,Civil Supplies and Consumer Protection Department.			
M-2	Food.	2408, Food,Storage and Warehousing.	15,71,58,000
Total-Food,Civil Supplies and Consumer Protection Department.			15,71,58,000

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Social Justice and Special Assistance Department.

N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	4,87,67,02,000	...	4,87,67,02,000
		2235, Social Security and Welfare.			
Total-Social Justice and Special Assistance Department.			4,87,67,02,000	...	4,87,67,02,000

Planning Department.

O-1	District Administration.	2053, District Administration.	1,000	...	1,000
O-3	Rural Employment.	2505, Rural Employment.	50,00,00,000	...	50,00,00,000
O-5	Hill Areas.	2551, Hill Areas.	4,13,00,000	...	4,13,00,000
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
O-17	District Plan—Raigad	2401, Crop Husbandry	1,000	...	1,000
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
O-20 District Plan—Pune		2403, Animal Husbandry	1,000	...	1,000
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-26 District Plan—Dhule

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-30 District Plan—Aurangabad		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	2059, Public Works				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
O-32 District Plan—Parbhani	2236, Nutrition		1,000		1,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-34 District Plan—Beed

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition	1,000	...	1,000
2401, Crop Husbandry			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-36 District Plan—Osmanabad		2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-38 District Plan—Nagpur

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-39 District Plan—Wardha		2236, Nutrition		1,000	...	1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-40 District Plan—Bhandara

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic		
3452, Tourism and Economic Services		
3604, Cooperatives		
3605, Subsidisation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-41 District Plan—Chandrapur		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-42 District Plan—Gadchiroli

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
O-43 District Plan—Gondia	2059, Public Works				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
	2236, Nutrition		1,000	...	1,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-46 District Plan—Yavatmal

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-47 District Plan—Buldhana		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-48 District Plan—Washim

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

Total-Planning Department.

54,13,18,000

54,13,18,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
Parliamentary Affairs Department.					
P-1	Secretariat-General Services.	2052, Secretariat-General Services.	42,92,000	...	42,92,000
		Total-Parliamentary Affairs Department.	42,92,000	...	42,92,000
Housing Department.					
		2216, Housing.			
Q-3	Housing	2217, Urban Development.	10,00,000	...	10,00,000
		2235, Social Security and Welfare.			
		Total-Housing Department.	10,00,000	...	10,00,000
Public Health Department.					
		2210, Medical and Public Health.			
R-1	Medical and Public Health	2211, Family Welfare.	1,70,17,24,000	...	1,70,17,24,000
		2235, Social Security and Welfare.			
		Total-Public Health Department.	1,70,17,24,000	...	1,70,17,24,000
Medical Education and Drugs Department.					
S-1	Medical and Public Health:	2210, Medical and Public Health.	34,00,03,000	...	34,00,03,000
S-2	Social Security and Welfare.	2235, Social Security and Welfare.	15,00,000	...	15,00,000
		Total-Medical Education and Drugs Department.	34,15,03,000	...	34,15,03,000

Tribal Development Department.

	2202, General Education.		
	2203, Technical Education.		
	2204, Sports and Youth Services.		
	2210, Medical and Public Health.		
	2211, Family Welfare.		
	2215, Water Supply and Sanitation.		
	2216, Housing.		
	2217, Urban Development.		
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
	2230, Labour and Employment.		
	2235, Social Security and Welfare.		
	2236, Nutrition.		
T-5 Revenue Expenditure on Tribal Areas Development Sub Plan	2401, Crop Husbandry.	1,60,08,01,000	1,60,08,01,000
	2403, Animal Husbandry.		
	2405, Fisheries.		
	2406, Forestry and Wild Life.		
	2425, Co-operation.		
	2501, Special Programmes for Rural Development.		
	2505, Rural Employment.		
	2702, Minor Irrigation.		
	2801, Power		
	2810, Non-Conventional Sources of Energy.		
	2851, Village and Small Industries.		
	3054, Roads and Bridges.		
	Total-Tribal Development Department.	1,60,08,01,000	1,60,08,01,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)			
Co-operation, Marketing and Textiles Department.			Rs.	Rs.	Rs.	
V-1	Interest Payments.	2049, Interest Payments.		6,00,00,000	6,00,00,000	
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2425, Co-operation.				
		2435, Other Agricultural Programme				
V-2	Co-operation.	2851, Village and Small Industries.	1,39,27,000		1,39,27,000	
		2852, Industries				
		3451, Secretariat-Economic Services.				
		3456, Civil Supplies.				
Total-Co-operation, Marketing and Textiles Department.			1,39,27,000	6,00,00,000	7,39,27,000	
Higher and Technical Education Department.						
W-2	General Education.	2202, General Education.	1,28,41,000		1,28,41,000	
W-3	Technical Education.	2203, Technical Education.	1,38,01,29,000		1,38,01,29,000	
		2205, Art and Culture.				
W-4	Art and Culture	2230, Labour and Employment.	2,00,00,000		2,00,00,000	
W-5	Social Security and Welfare.	2235, Social Security and Welfare.	6,60,000		6,60,000	
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	3,82,80,000		3,82,80,000	
Total-Higher and Technical Education Department.			1,45,19,10,000		1,45,19,10,000	
Women and Child Development Department.						
X-1	Social Security and Nutrition	2235, Social Security and Welfare.	19,89,00,000		19,89,00,000	
		2236, Nutrition.				
Total-Women and Child Development Department.			19,89,00,000		19,89,00,000	

Employment and Self-Employment Department

ZA-1 Secretariat and Other Social Services	2230, Labour and Employment.	1,000	...	1,000
	2251, Secretariat-Social Services.			
Total-Employment and Self-Employment Department		1,000	...	1,000

Tourism and Cultural Affairs Department

ZD-2 Art and Culture	2205, Art and Culture	25,10,00,000	...	25,10,00,000
ZD-4 Tourism	3452, Tourism	88,44,000	...	88,44,000
Total-Tourism and Cultural Affairs Department		25,98,44,000	...	25,98,44,000

Minorities Development Department

	2052, Secretariat-General Services			
	2053, District Administration			
ZE-1 Minorities Development	2075, Miscellaneous General Services.	32,59,27,000	...	32,59,27,000
	2205, Art and Culture			
	2235, Social Security and Welfare.			
Total-Minorities Development Department.		32,59,27,000	...	32,59,27,000

Marathi Language Department

ZF-2 Art and Culture	2205, Art and Culture	1,82,00,000	...	1,82,00,000
Total-Marathi Language Department		1,82,00,000	...	1,82,00,000
Total-A-Expenditure on Revenue Account.		51,45,37,69,000	10,56,45,000	51,55,94,14,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
		Rs.	Rs.
B-EXPENDITURE ON CAPITAL ACCOUNT			
Home Department.			
	4055, Capital Outlay on Police		
B-10 Capital Expenditure on Economic Services	4070, Capital Outlay on Other Administrative Services.	3,22,68,000	3,22,68,000
	5055, Capital Outlay on Road Transport.		
	Total-Home Department.	3,22,68,000	3,22,68,000
Revenue and Forests Department.			
	4406, Capital Outlay on Forestry and Wild Life.		
	4415, Capital Outlay on Agricultural Research and Education.		
C-10 Capital Expenditure on Economic Services.	4701, Capital Outlay on Major and Medium Irrigation.	18,57,27,000	18,57,27,000
	5475, Capital Outlay on Other General Economic Services.		
	6401, Loans for Crop Husbandry.		
	Total-Revenue and Forests Department.	18,57,27,000	18,57,27,000
Urban Development Department.			
	4217, Capital Outlay on Urban Development.		
F-5 Capital Expenditure on Social Services.	5475, Capital Outlay on Other General Economic Services.	40,00,00,000	40,00,00,000
	Total-Urban Development Department.	40,00,00,000	40,00,00,000

Public Works Department.				
		4055, Capital Outlay on Police		
H-7	Capital Expenditure on Social Services and Economic Services	4216, Capital Outlay on Housing.	23,00,00,000	23,00,00,000
		5054, Capital Outlay on Roads and Bridges.		
		4059, Capital Outlay on Public Works.		
		4202, Capital Outlay on Education, Sports, Art and Culture.		
		4210, Capital Outlay on Medical and Public Health.		
		4217, Capital Outlay on Urban Development.		
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	65,98,33,000	65,98,34,000
		4235, Capital Outlay on Social Security and Welfare.		
		4250, Capital Outlay on Other Social Services.		
		4405, Capital Outlay on Fisheries.		
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture.	1,98,00,000	1,98,00,000
		4210, Capital Outlay on Medical and Public Health.		
		4250, Capital Outlay on Other Social Services.		
Total-Public Works Department.			90,96,33,000	90,96,34,000

Water Resources Department.

		4402, Capital Outlay on Soil and Water Conservation.		
I-5	Capital Expenditure on Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	61,47,72,000	61,47,72,000
		4702, Capital Outlay on Minor Irrigation.		
		4711, Capital Outlay on Flood Control Projects		
		4801, Capital Outlay on Power Projects.		
Total-Water Resources Department.			61,47,72,000	61,47,72,000

Medical Education and Drugs Department.

S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	8,15,00,000	8,15,00,000
Total-Medical Education and Drugs Department.			8,15,00,000	8,15,00,000

Tribal Development Department.

		4059, Capital Outlay on Public Works.		
		4202, Capital Outlay on Education, Sports, Art and Culture.		
		4210, Capital Outlay on Medical and Public Health		
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		4250, Capital Outlay on Other Social Services.		
T-6	Capital Expenditure on Tribal Areas Development Sub Plan	4402, Capital Outlay on Soil and Water Conservation.	1,58,21,65,000	1,58,21,65,000
		4403, Capital Outlay on Animal Husbandry		
		4404, Capital Outlay on Dairy Development		
		4405, Capital Outlay on Fisheries.		
		4406, Capital Outlay on Forestry and Wild Life		
		4425, Capital Outlay on Co-operation.		
		4701, Capital Outlay on Major and Medium Irrigation		
		4702, Capital Outlay on Minor Irrigation.		
		5054, Capital Outlay on Roads and Bridges.		
Total-Tribal Development Department.			1,58,21,65,000	1,58,21,65,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)			
	Co-operation, Marketing and Textiles Department.			Rs.	Rs.	Rs.
		4425, Capital Outlay on Co-operation.				
		4435, Capital Outlay on Other Agricultural Programme				
V-3	Capital Expenditure on Social Services	4851, Capital Outlay on Village and Small Industries.	20,28,00,000	...		20,28,00,000
		5475, Capital Outlay on Other General Economic Services.				
V-4	Internal Debt of the State Government	6003, Internal Debt, of the State Government.	...	10,00,00,000		10,00,00,000
		6216, Loans for Housing.				
		6425, Loans for Co-operation.				
V-5	Capital Expenditure on Economic Services	6851, Loans for Village and Small Industries.	1,85,60,15,000	...		1,85,60,15,000
		7475, Loans for Other General Economic Services.				
		Total-Co-operation, Marketing and Textiles Department.	2,05,88,15,000	10,00,00,000		2,15,88,15,000
		Total-B-Expenditure on Capital Account.	11,62,83,54,000	10,00,01,000		11,72,83,55,000
		Grand Total.	63,08,21,23,000	20,56,46,000		63,28,77,69,000

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महाराष्ट्र शासन शासन प्रकाशन विभाग, मुंबई, दिनांक २२, २०११/११/११, पृष्ठ ११११